

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. IA/1610/2024 IN C.P. (IB)/13(MB)2019

IN THE MATTER OF

Cantronics Office Equipment Pvt Ltd

Section 10 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 19.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Maulik Chokshi (PH)
For the Respondent:

ORDER

I.A. 1610/2024

The Progress Report for the quarter ended 31st December 2023 is taken on record.

In view thereof, the I.A. is disposed of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)